

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 91/16	Admission	397 / 398	Charles Prabhakar & 2 Others. Vs Evangelical Trust Association of South India

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) SURAJ NAIK
ON BEHALF OF
B.M. ARUN.
mob: 8197696059

CHARLES PRABHAKAR

Suraj Naik

2) B.C. THIRUVENGADAM
Advocate for Respondent 1 & 2

B.C. Thiruvengadam

3).

ORDER

Counsel for petitioner is present. Counsel for R1 and R2 present. Counsel for R3 is also present. Petition copy is served on counsel for R1 and R2 and he requested time to file objections. Counsel for R3 also received copy of the petition and requested time for objection. Fresh notice for R5 and R6 registry to issue notice. The counsel to collect notice and serve on the R5 and R6. List it on 3.10.2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)